

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 329 of 2013

Dated : 25th September, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

PTC (India) Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Kishore
Mr. Rajiv Bhardwaj
Mr. Prashant Mathur

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Ms. Shikha Ohri
Ms. Meghana Aggarwal for-1

ORDER

The learned counsel for the Respondent No.1 is filing the written submission in the matter today after serving a copy on the other side.

The learned counsel for the Respondent No.2 undertakes to file the written submission on or before 16.10.2014 after serving a copy on the other side.

Post the matter for further hearing on **16th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member